

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4809
TO BE ANSWERED ON THE 23RD JULY, 2019

PENSION TO FARMERS

4809. SHRIMATI RANJAN BEN DHANANJAY BHATT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is considering to provide pension to the farmers;
- (b) if so, whether the Government has taken any steps so far in this regard; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Government has already approved a pension scheme, namely, Pradhan Mantri Kisan Mann-Dhan Yojana (PM-KMY), for all Small and Marginal Farmers (SMF) in the country, subject to certain exclusion criteria, with a view to provide them social security net as they have minimal or no savings to provide for old age and to support them in the event of consequent loss of livelihood. The scheme provides for payment of a minimum fixed pension of Rs.3,000/- per month to the eligible farmers on attaining the age of 60 years. Small and Marginal Farmers in the age group of 18 to 40 years can subscribe the Scheme. It is a voluntary and contribution based pension scheme, with equal contributions by the subscribing farmers as well as the Central Government, to be credited into a pension fund to managed by the Life Insurance Corporation of India (LIC).

The salient features of the Scheme have already been circulated to all States/UTs by letter dated 5th July, 2019 of Secretary (Agriculture, Cooperation & Farmers Welfare) requesting them to take necessary action for sensitizing all the stakeholders, including the State Nodal Officers (SNOs) under the PM-Kisan Scheme, as also to put in place an effective implementation mechanism for maximum enrolment of the beneficiaries under the scheme.

